

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 5373  
TO BE ANSWERED ON 5<sup>TH</sup> APRIL, 2023**

**BSNL REVIVAL PACKAGE**

**5373. SHRI KARTI P. CHIDAMBARAM:**

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the details of the Rs. 1.64 lakh crore revival package approved for BSNL in July 2022 as well as Rs. 74,000 crore package approved in October 2019;
- (b) the details of utilisation of the two revival packages;
- (c) whether BSNL and BBNL are loss making CPSEs, and if so, the details of their profit/loss statements starting FY 2014-15 including provisional data for current year;
- (d) the reasons for approving merger of loss making entities BSNL and BBNL by the Government in 2022;
- (e) whether the BharatNet project will be carried out by the merged entity, and if so, the details thereof and if not, the reasons therefor;
- (f) the targets set under BharatNet including length of Optical Fibre Cable (OFC), number of panchayats where OFC laid, number of panchayats service ready vis-a-vis achievements of these targets, State/UT-wise; and
- (g) the details of the deadline for completion of BharatNet project?

**ANSWER**

**MINISTER OF STATE FOR COMMUNICATIONS  
(SHRI DEVUSINH CHAUHAN)**

(a) & (b) The Union Cabinet on 23.10.2019, approved the revival plan for BSNL and MTNL. It inter-alia approved the reduction in employee costs through Voluntary Retirement Scheme (VRS), debt restructuring by raising of sovereign guarantee bonds, administrative allotment of spectrum for 4G services through capital infusion, monetization of core and non-core assets and in-principle approval of merger of BSNL and MTNL.

Further on 27.07.2022, to transform BSNL into a viable Public Sector Undertaking, the Union Cabinet approved a revival package for BSNL amounting to Rs 1.64 lakhs crores. The revival measures inter-alia focus on infusing fresh capital for upgrading BSNL services, allocating spectrum,

de-stressing its balance sheet and augmenting its fibre network by merging Bharat Broadband Nigam Limited (BBNL) with BSNL. The details of utilization of two revival packages is attached at **Annexure-I**.

(c) The profit/ (loss) statement of BSNL and BBNL is as below:

(in Crores of Rs.)

Financial Year	Profit/(loss)	
	BSNL	BBNL
2014-15	(8,234)	0.29
2015-16	(4,859)	8.43
2016-17	(4,793)	22.85
2017-18	(7,993)	2.77
2018-19	(14,904)	3.36
2019-20	(15,500)	3.24
2020-21	(7,441)	1.45
2021-22	(6,982)	2.49
2022-23 (upto 31.12.2022)	(5,458)	1.44

(d) & (e) The merging of BBNL with BSNL will facilitate wider utilization of infrastructure laid under BharatNet and strengthen BSNL. The merger will result in operation, maintenance and utilization with one agency, which will bring synergy in terms of cost reduction, revenue enhancement and better utilization of existing assets.

(f) The details are attached at **Annexure-II**.

(g) Timeline for completion of BharatNet project is 2025.

**Annexure-I****(in Crores of Rs.)**

<b>Sl. No.</b>	<b>Item</b>	<b>Financial year</b>			
		<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b> (upto 29.03.2023)
1.	Capital infusion in BSNL and MTNL	-	-	-	26,386.44
2.	Viability Gap Fund (VGF) to BSNL	-	-	-	16,189.00
3.	Incremental Pension Payment to Voluntarily retiring BSNL & MTNL employees	256.86	2,713.51	2,977.11	3,298.85
4.	Ex-gratia Payment – BSNL & MTNL	5,000.00	11,162.86	-	-
5.	Fund raised by BSNL & MTNL against Sovereign Guarantee	-	15,000	-	15,094.7

## Annexure-II

S.No.	State	No. of GPs planned on OFC	No. of GPs Service ready on OFC	OFC laid (Km)	No. of GPs where OFC laid
1	Assam	1,506	1,506	4,877	1,506
2	Bihar	8,324	8,300	27,413	8,300
3	Chhattisgarh	10,014	9,541	42,324	9,601
4	Haryana	6,082	6,082	11,901	6,082
5	Jammu & Kashmir	413	413	860	413
6	Karnataka	6,084	6,084	14,217	6,084
7	Kerala	977	977	829	977
8	Madhya Pradesh	17,830	17,780	67,752	17,813
9	Maharashtra	27,811	23,824	83,360	25,618
10	Punjab	12,664	12,664	24,463	12,684
11	Rajasthan	8,747	8,740	30,156	8,743
12	Uttar Pradesh (E)	34,533	31,232	77,375	33,350
13	Uttar Pradesh (W)	12,432	10,264	27,410	12,070
14	Uttarakhand	1,819	1,684	3,968	1,695
15	West Bengal	2,676	2,562	9,521	2,579
16	Sikkim	163	26	942	37
17	Chandigarh	12	12	19	12
18	Lakshadweep	0	0	0	0
19	Arunachal Pradesh	79	79	1,519	570
20	Nagaland	116	116	2,000	656
21	Manipur	315	315	634	366
22	Mizoram	41	41	689	130
23	Tripura	589	587	1,686	802
24	Meghalaya	122	122	1,069	356
25	Gujarat	14,298	14,233	55,418	14,261
26	Daman & Diu	18	18	30	18
27	Dadra & Nagar Haveli	20	20	82	20
28	Puducherry	98	98	93	98
29	Andhra Pradesh	12,935	5,194	39,679	8,997
30	Telangana	12,733	9,223	30,964	9,235
31	Odisha	6,741	6,741	32,373	5,347
32	Jharkhand	4,379	4,352	16,745	4,379
33	Himachal Pradesh	252	252	783	252
34	Ladakh	0	0	0	0
35	Tamil Nadu	12,525	1,553	9,524	1,623
36	Andaman & Nicobar	66	64	213	0
	<b>Total</b>	<b>2,17,414</b>	<b>1,84,699</b>	<b>6,20,888</b>	<b>1,94,674</b>

## Note:

- Delhi has no Gram Panchayats and thus not taken up under BharatNet Project.
- Goa had its own similar broadband network and thus not taken up under Phase-I & II of BharatNet Project.

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